

MR. SPEAKER : Now Mr. Sita Ram Kesari.

(Interruptions)

COPY OF AGREEMENT BETWEEN GOVT. OF INDIA AND STATE GOVT. OF ANDHRA PRADESH REGARDING NATIONAL HIGHWAYS.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI) : I beg to lay on the Table a copy of the Agreement (Hindi and English versions) entered into between the Government of India and the Government of Andhra Pradesh in June, 1982 regarding development and maintenance of National Highways situated within the State of Andhra Pradesh, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT 4210/82].

(Interruptions)

Mr. SPEAKER : I have already started proceedings on that. I have already asked for a report.

(Interruptions)

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : अध्यक्ष महोदय, मैं इस के बारे में कुछ नहीं कहना चाहता। मैं दूसरी बात कहना चाहता हूँ। आप हमारी बात सुन नहीं रहे हैं। . . . (अवधान) . . .

अध्यक्ष महोदय : आप क्या कहना चाहते हैं ?

श्री आर एन राकेश (चैल) : मेरा प्रिविलेज का नोटिस था, उस का क्या हुआ ?

अध्यक्ष महोदय : आप को तलाश कर रहे थे, आप मिले नहीं। आप से इन्फार्मेशन पूछेंगे।

SHRI R. N. RAKESH : I have given you . .

(Interruptions)

MR. SPEAKER : What are you trying to do ?

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : About the question of privilege, you have spoken; but the next question has come, viz. that the Committee on Public Undertakings has established that there has been . . .

MR. SPEAKER : You cannot discuss my ruling.

(Interruptions)

MR. SPEAKER : You cannot discuss my ruling.

(Interruptions)

MR. SPEAKER : You cannot discuss my ruling. Not allowed. Mr Kesari has laid the Papers.

(Interruptions)**

MR. SPEAKER : Kumari Kumudben M. Joshi.

Prevention of food Adulteration (Third Amendment) Rules, 1980 Annual Report of Cancer Hospital and Research Institute Gwalior for 1980-81 and Statement for delay, Annual Report of Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram Wardha for 1980-81 and Statement for delay.